

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 2675
ANSWERED ON 09.03.2026**

Criteria for Opening of Kendriya and Navodaya Vidyalayas

†2675. Shri Sunil Kumar:

Will the Minister of EDUCATION be pleased to state:

- (a) the criteria laid down by the Government for opening Kendriya and Navodaya Vidyalayas in the country;
- (b) the reasons for the absence of a Kendriya Vidyalaya or Navodaya Vidyalaya in Bagha Police District, despite the fact that there are two police districts and a large number of Central institutions being located in Valmiki Nagar, Lok Sabha Parliamentary Constituency in Bihar;
- (c) whether the Government proposes to open a Kendriya Vidyalaya in Bagha Police District; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) & (b) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India/State Governments/ Union Territories Administrations, with commitment to provide requisite extent of land, free of cost and suitable rent-free temporary accommodation for setting up a new KV, as per Kendriya Vidyalaya Sangathan (KVS) norms. KVs are not opened on the criteria of State/UT/Parliamentary Constituency/district/police district.

As per information received from Kendriya Vidyalaya Sangathan (KVS), presently, 51 KVs including 01 KV i.e. KV Bettiah, West Champaran are functional in the State of Bihar.

The Navodaya Vidyalaya Scheme envisages for opening of one Navodaya Vidyalaya (NV) in each district of the country. Opening of new NVs is a continuous process which depends on the willingness of the concerned State Government/UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new NVs depends on approval by the competent authority as per extant procedures. At present, 39 NVs including 01 NV in the West Champaran district are functional in the State of Bihar.

(c) & (d) As per information received from KVS, proposal for opening of a new KV at Bagha Police district of West Champaran of Bihar has not been received from the concerned State Government / district administration.
